

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos. 10501-10511/2019

(Arising out of impugned final judgment and order dated 12-02-2019 in CMWP No. 2678/2008 12-02-2019 in CMWP No. 2679/2008 12-02-2019 in CMWP No. 2686/2008 12-02-2019 in CMWP No. 6978/2008 12-02-2019 in CMWP No. 2655/2008 12-02-2019 in CMWP No. 5204/2008 12-02-2019 in CMWP No. 6215/2009 12-02-2019 in CMWP No. 9402/2007 12-02-2019 in CMWP No. 4729/2007 12-02-2019 in CMWP No. 7611/2008 12-02-2019 in CMWP No. 5203/2008 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.68212/2019-EXEMPTION FROM FILING O.T. and IA No.68214/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 14416-14426/2019 (XI)

(FOR ADMISSION and I.R. and IA No.85081/2019-EXEMPTION FROM FILING O.T. and IA No.85079/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.85080/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14427-14437/2019 (XI)

(FOR ADMISSION and I.R. and IA No.85118/2019-EXEMPTION FROM FILING O.T. and IA No.85117/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.85119/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13458-13468/2019 (XI)

(FOR ADMISSION and I.R. and IA No.86462/2019-EXEMPTION FROM FILING O.T. and IA No.86461/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-07-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Joy Basu, Sr. Adv.
 Mr. Varun Sarin, Adv.
 Mr. Ashok Mathur, AOR

 Mr. Shyam Divan, Sr. Adv.
 Mr. Arvind Varma, Sr. Adv.
 Mr. Sarvesh Singh Baghel, AOR

For Respondent(s) M/S. Parekh & Co., AOR

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 Mr. Narinder K. Verma, Adv.
 Mr. Archit Gupta, Adv.

 Mr. Prasenjit Keswani, Adv.
 Mr. Upmanyu Tewari, Adv.
 Mr. Satyajit Saha, Adv.
 Ms. Gurnoor Kaur, Adv.
 Mrs. V. D. Khanna, AOR

 Mr. Sanjeev Anand, AOR
 Mr. Varun K. Bala, Adv.
 Mr. Sursh Khadav, Adv.

 Mr. Samar Vijay Singh, Adv.

 Mr. P. K. Bhalla, Adv.
 Mr. Praveen Kumar, AOR
 Ms. Babita Sant, Adv.

 Mr. M. C. Dhingra, AOR

 Mr. Sanjeev Kumar Singh, Adv.
 Mr. Kumar Dushyant Singh, AOR
 Mr. S. Kumar, Adv.
 Mr. Raghavendra Pratap Singh, Adv.

 Mr. Aman Vachher, Adv.
 Mr. Sajid Mohamed, Adv.
 Mr. Dhiraj, Adv.
 Mr. Ashutosh Dubey, Adv.
 Mr. Abhishek Chauhan, Adv.
 Ms. Anshu Vachher, Adv.
 Ms. Rajshree Dubey, Adv.
 Mr. Arun Nagar, Adv.
 M/s Vachher and Agrud, AOR

 Mr. Raghav Bansal, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

The petitions stand adjourned by four weeks as prayed for in the letter circulated by the learned counsel for the petitioner-State as well as in the letter circulated by the learned counsel for respondent Nos. 21 to 32.

**(NIDHI AHUJA)
COURT MASTER (SH)**

**(RENU DIWAN)
ASSISTANT REGISTRAR**